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SLP(C)... 5432 OF 2004
ITEM No.56

Court No. 3

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CC 5432

Petition(s) for Special Leave to Appeal(Civil)...../2004
(From the judgment and order dated 26/11/2003 in WA 1487/03
of The HIGH COURT OF KERALA AT ERNAKULAM)

QUALIFIED PVT.MEDI.PRACTICS.ASSON.&ORS.

Petitioner (s)

VERSUS

SALES TAX OFFICER

Respondent (s)

with I.A. 1 (Appln. for c/delay in filing SLP and office report)

I.A. No. 2 (Appln. for exemption from filing O/T)

With

SLP(C)No.15110/2004

(With prayer for interim relief and office report)

Date : 16/08/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner (s)Mr. T.L.V. Vishwanatha Iyer, Sr. Adv.

Mr. Subramonium Prasad.,Adv.

Mr. Gopalakrishnan, Adv.

Mr. Abhay Kumar, Adv.

Mr. Rahul, Adv.

Mr. Joseph Vellapally, Sr. Adv.

Mr. Thomas Vellapally, Adv.

Mr. Ajay K. Jain, Adv.

Mr. M.P. Vinod, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

(K.K. Chawla)

Court Master

(Jasbir Singh)

Court Master